

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

TCP(IB)-907(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 24.07.2018

NAME OF THE PARTIES:

JCC India Pvt. Ltd.

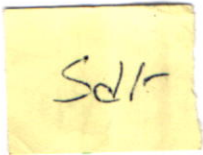
v/s.

DBM Geotechnics & Constructions Pvt. Ltd.

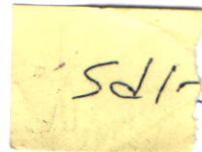
INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the party, list this matter on 30.08.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)